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% 18.10.2010

Present: Ms.Prem Lata Bansal, Advocate for the appellent.

+ITA No. 1583/2010

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Identical issue which is raised in this appeal arose in respect of the same assessee for the same assessment year 2001-02 as well. Against the order of the Tribunal, in that case, ITA No. 497/2009 was preferred. However, that appeal has been dismissed by this court on 24.09.2010.

In these circumstances, no substantial question of law arises and the appeal is dismissed.


A.K. SIKRI, J.
SURESH KAIT, J.**OCTOBER 18, 2010**

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